COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

Dated: 7th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Vandana Global Ltd. Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Raunak Jain Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Mohit Rai for R-1

Mr. K. Gopal Choudary for R-2

Mr. Ravin Dubey for R-3

Mr. Arvind Banerjee Rep. for CSPDCL

<u>ORDER</u>

List this matter for hearing on $\underline{07.05.2018}$, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/vt